## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## CIRCULAR

Subject:- Demise of Sh. Shiv Darshan Rai Sethi, revered father of Sh. Manu Rai Sethi, former Ld. Additional District & Sessions Judge, Delhi.

With profound sorrow and grief, this is to inform that Sh. Shiv Darshan Rai Sethi, revered father of Sh. Manu Rai Sethi, former Ld. Additional District & Sessions Judge, Delhi, has left for his heavenly abode today morning.

The cremation shall take place on 12.09.2023 (Tuesday) at 03:00 P.M. at Nigambodh Ghat, Delhi.

(VIVEK BENIWAL) ADMINISTRATIVE CIVIL JUDGE (CENTRAL) DELHI

No 35/40 - 35370

...../ACJ (Central)/2023

Dated, Delhi the 4.....

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Copy forwarded for necessary information and necessary action to:-

- 1. The Ld. Registrar General, High Court of Delhi, New Delhi.
- 2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
- The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi
  with request to circulate this circular amongst all the Judges, Family Courts in their respective
  districts.
- The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi.
- 5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
- All the Ld. Judicial Officer, Central District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity.
- The Ld. Member Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court, New Delhi.
- 8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
- All the Ld. ACJs of all Courts Complexes of Delhi with the request to circulate the same to the Judicial Officers of their respective districts.
- 10. Grievance Cell for former Judicial Officers through WhatsApp Group.
- 11. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.

12. R & I Branch for uploading on LAYERS/on Centralized website also.

ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI